

MR. CHAIRMAN: This appeal or similar appeals, he says.

SHRI B. N. DATAR: 'Similar' is a general expression.

SHRI BHUPESH GUPTA: Again he is giving a technical answer. May I know whether the Government is aware from the newspaper report that the Central Government employees have got a number of grievances including those against the Service Rules? If so, may I know whether they have taken them into account and taken up the matter with the employees?

SHRI B. N. DATAR: Whenever there are any representations received either through proper channel or through recognized associations, they are fully enquired into.

SHRI BHUPESH GUPTA: What is meant by 'recognized'? What is meant by 'Proper channel' in this context?

SHRI B. N. DATAR: 'Proper channel' is the channel of the particular Head through which the officers have to make representations and recognised associations are those which are recognized by the Government for ventilating the grievances of the Government employees concerned.

SHRI BHUPESH GUPTA: May I know whether the M. Ps. when they forward such applications or appeals to the Government of India, are recognized by the Government as improper channels?

SHRI B. N. DATAR: Whenever they are received from the hon. Members of both Houses, they are looked into and carefully considered with full respect.

DAMAGE CAUSED BY FLOOD AND GALE IN TRIPURA

*603. SHRI ABDUL LATIF: Will the Minister of HOME AFFAIRS be pleased to state:

103 R.S.D.—2.

(a) whether Government have received any report regarding the damage caused by flood and gale in Tripura in October last; if so, what is the extent of the damage caused; and

(b) whether Government have given any immediate relief to the distressed people in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes. A statement is laid on the Table of the house.

(b) The following relief has been given by the Administration:—

- (i) Sungrass and bamboos issued free of royalty for purposes of shelter and house building.
- (ii) Cash grants amounting to Rs. 4,000 distributed for purposes of food.
- (iii) Existing dispensaries re-inforced and medicines supplied free.
- (iv) Fair price shops opened in badly affected areas.

2. The following amounts have been sanctioned by the Government of India:—

- (i) Rs. 50,000 for gratuitous relief.
- (ii) Rs. 3 lakhs for test relief works.
- (iii) Rs. 2 lakhs for grant of taccavi loans to agriculturist sufferers.

3. The question of sanctioning a sum of Rs. 50,000 for house-building loans for the sufferers under the low-Income Group Housing Scheme is under consideration.

STATEMENT

- (i) Names of the places in Tripura which have been affected by the flood and gale—
 1. Belonia Sub-division.
 2. Sonomura Sub-division.
 3. Udaipur Sub-division.
 4. Amarpur Sub-division.

5. Southern part of Sadar Sub-division.

6. Kanchanpur area of Dharma-nagar Sub-division.

7. Kailashahar.

8. Kamalpur.

9. Khowai.

(ii) Number of persons affected—1,23,477 (approximately).

(iii) Extent of loss in cash and kind—

1. Assessment of damage caused to houses, wholly or in part—Rs. 7,12,000 (approximately).

2. Value of crops affected wholly or in part—Rs. 22,10,000 (approximately).

3. Government property worth Rs. 3,32,000 (approximately).

4. Other private property worth Rs. 3,12,314 (approximately).

(iv) Number of persons who lost their lives—4.

(v) Number of cattle which perished—52.

(vi) Number of persons who have become homeless—13,310 (approximately).

भारत में अमरीकन पुस्तक 'जादू'

*६०४. श्री नवाबसिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि पिछले दिनों अमरीकन पत्रकार श्री जान कील द्वारा लिखित 'जादू' पुस्तक भारत में लाई गई है जिसमें हि मराठों और गुजरातियों तथा हिंदुओं और मुस्लिमों की भावनाओं को भड़काने का प्रयत्न किया गया है; यदि हा, तो सरकार ने इसके बारे में क्या कार्यवाही की है; और

(ख) क्या सरकार को इसकी कोई सूचना है कि भारत में इस पुस्तक की कितनी प्रतियां लाई गई हैं ?

†[AMERICAN BOOK 'JADOO' IN INDIA]

*604. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in the recent past the book 'Jadoo' written by Mr. John Keel, an American journalist, has been brought into India, in which attempt has been made to incite the feelings of Marathas and Gujratis and Hindus and Muslims; if so, what steps Government have taken in this connection; and

(b) whether Government have any information of the number of copies of this book which were brought into India?

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार) : (क) जान कील द्वारा लिखी गई 'जादू' नाम की किताब भारत में आई है। इस पर कोई खास ध्यान देने की जरूरत नजर नहीं आती।

(ख) जी, नहीं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) A book entitled 'Jadoo' by John Keel has been brought into India. It hardly deserves any serious notice.

(b) No.]

श्री नवाबसिंह चौहान: क्या माननीय मंत्री महोदय ने उसके उस हिस्से को देखा है जिसमें यह लिखा है :

"Bombay welcomed me by staging a bloody language riot..The Marathas and the Gujaratis displayed their objections (to the bilingual State) by cracking each other's skulls in the streets".

क्या माननीय मंत्री महोदय की राय में यह वाक्यगत के विरुद्ध नहीं है और काबिले एतराज नहीं है ?

† [] English translation.